

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-65/2005/8557/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Malaya Deb,  
Presiding Officer/Member,  
M.A.C.T, Nalbari

Dated Guwahati, the <sup>th</sup> 12 October, 2023.

Sub:- **Modification of Casual leave.**

Ref:- This Registry's letter No. HC.VII-65/2005/8509/A dtd. 11.10.2023.

Madam,

With reference to the above, I am directed to inform you that in partial modification to the above referred letter, your prayer for **casual leave on 20.10.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 19.10.2023, till the morning of 25.10.2023**, has been granted.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-65/2005/8558-8559/A dated** , 12-10-23

Copy to

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**